

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.
CA NO.CA(CAA)-48(PB)/2017

CORAM:


PRESENT: CHIEF JUSTICE M. M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017

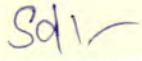
NAME OF THE COMPANY: 3 Way Techno Foods Pvt ltd

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	RAJEEV K GOEL	Advocate	Applicant/ Petitioner	

ORDER

In para-I (iii), in the second line, the time is changed to 4.30. The aforesaid alteration has been made by hand in the Order. Application is disposed of. Let a corrected copy of the order be issued.


(CHIEF JUSTICE M.M KUMAR)
PRESIDENT


(SMT. DEEPA KRISHAN)
MEMBER (T)

Dated: 22-5-17
Kanta